

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 16.12.2015
COURT NO. 8
ITEM NO. 50

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 23775 OF 2015

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 2

(Application for exemption from filing Official Translation)

BHUVAL RAM & ANR.

....PETITIONER

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30.11.2015, when the Court was pleased to pass the following order:

“Issue notice.

Tag with SLP(C) No. 24679 of 2014.”

It is submitted that Mr. S. R. Setia, Advocate for the petitioner has not filed the spare copy of petition with the result notice could not be issued so far.

Since the instant matter is tagged with SLP(C) No. 24679/2014, hence the matter is listed before the Hon'ble Court with this report.

Dated this the 15th day of December, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. S. R. Setia, Advocate

ASSISTANT REGISTRAR